

ITEM NO.28

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34188/2019

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ROOKANA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150902/2019-CONDONATION OF DELAY
IN FILING and IA No.150904/2019-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.150905/2019-EXEMPTION FROM FILING
O.T.)

Date : 24-01-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar